Menace of Quacks

1096. SHRI AMAR SINGH: SHRI ABU ASIMAZMI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that more than 40,000 quacks in the Capital, are playing havoc with the lives of innocent people belonging to the lower segment of the society;

(b) whether Government have chalked out any plan to check the growing menace of quacks; and

(C) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS): (a) to (c) Health is a State subject and the State Governments and the Medical Councils who grant registration to practitioners take action where called for.

Provisions exist in the Indian Medical Council Act, 1956, Indian Medicine Central Council Act, 1970 and Homoeopathy Central Council Act, 1973, to take action against unregistered practitioners of medicine. Any person who acts in contravention of the provisions can be punished with imprisonment and fine under the respective Acts.

Research on Malaria Parasite

1097. SHRIMATI N.P. DURGA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that recently a German based European Molecular Biology Laboratory, Heidelberg, has identified four proteins that affect the ability of malaria parasite to survive in mosquitoes; and

(b) if so, the results of the research?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes, Sir. Scientists at European Molocular Biology Laboratory (EMBL),

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